

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:2721  
ANSWERED ON:21.08.2006  
JHUDPI FORESTS  
Ahir Shri Hansraj Gangaram

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether development projects in Vidarbh region of Maharashtra have been pending due to Jhudpi forests there;
- (b) if so, whether the Government has conducted any study with regard to the problems of Jhudpi forest;
- (c) if so, the details thereof;
- (d) whether the State Government has given any clarification to this Ministry in this regard;
- (e) if so, the details thereof; and
- (f) the steps taken/proposed to be taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

- (a) No proposal for any development project is pending for approval of Central Government for diversion of any forest land classified as Jhudpi Forests.
- (b) No, Sir. A High Power Committee was constituted to look into the problem of Jhudpi Forests and their future management in 1998.
- (c) The Committee concluded that enactment of Forest (Conservation) Act, in 1980 has adversely affected the needs of the people in the region. However, in view of the orders of Hon'ble Supreme Court, it is not possible to exclude Jhudpi Forests from the purview of the Forest (Conversation) Act, 1980.
- (d) No, Sir.
- (e)&(f) Does not arise.